## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

( SINGLE MEMBR APPEAL BRANCH)

Dated:-20/05/2019

## NOTICE

All the concerned are hereby informed that today i.e. 20/05/2019, the Single Member Cases listed before Hon'ble Bench will be heard by the Hon'ble Anil Choudhary, Member (Judicial) at 12.30 AM in Court Room No. II.

By order

Deputy Registrar (Judicial)

## Copy to:-

- SPS to Hon'ble President/Hon'ble Members.
- 2. PA to Registrar, CESTAT, NewDelhi.
- 3. Bar Association /CDR/SDRS.
- 4. Notice Board/website
- 5. Guard file.